

**Customs, Excise & Service Tax Appellate Tribunal**  
**West Zonal Bench : Ahmedabad**

Statement of registered Appeal's / Application's between 01/02/2016 to 29/02/2016.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<b><u>Statement of registered application's</u></b>				
1	C/ROA / 10050/2016 -in- C/11680/2014-D B	01/02/20 16	Ashok Babulal Agarwal -Vs- C.C.-Kandla	<b>OIO-KDL/COMMR/45/2013-14</b> Dated : 31/12/2013
2	C/Early Hearing / 10051/2016 -in- C/130/2010-DB	01/02/20 16	C.C.-Jamnagar(prev) -Vs- Gujarat Nre Coke Ltd	<b>OIA-142-144/COMMR-A-/JMN/2009</b> Dated : 30/11/2009
3	C/Early Hearing / 10052/2016 -in- C/10170/2016-D B	01/02/20 16	Anil Gadodia -Vs- C.C.-Mundra	<b>OIA-MUN-CUSTM-000-APP-287-15-16</b> Dated : 25/01/2016
4	E/ROM / 10053/2016 -in- E/638/2011-DB	11/01/20 16	Goldjyoti Polymers -Vs- C.C.E. & S.T.-Vapi	<b>OIO-02/MP/VAPI/2011</b> Dated : 17/01/2011
5	E/Others / 10054/2016 -in- E/11679/2013-D B	02/02/20 16	Sopariwala Exports Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	<b>OIO-AHM-CEX-003-COMMR-013-13</b> Dated : 07/03/2013
6	C/Early Hearing / 10055/2016 -in- C/10179/2016-D B	06/01/20 16	Raj Ratan Impex -Vs- C.C.-Mundra	<b>OIA-MUN-CUSTM-000-APP-247-15-16</b> Dated : 02/11/2015
7	ST/ROM /	03/02/20	Adani Petronet Port Pvt	<b>OIO-STC/56/COMMR/AHD/2013</b>

	10056/2016 <b>-in-</b> ST/11301/2014-DB	16	Ltd <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	Dated : 24/12/2013
8	ST/ROM / 10057/2016 <b>-in-</b> ST/11307/2014-DB	03/02/2016	Adani Petronet Port Pvt Ltd <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC/55/COMMR/AHD/2013</b> Dated : 24/12/2013
9	ST/ROM / 10058/2016 <b>-in-</b> ST/10386/2014-DB	03/02/2016	Adani Port And Special Economic Zone Ltd <b>-Vs-</b> C.C.-Ahmedabad	<b>OIO-STC/41-43/COMMR/AHD/2013</b> Dated : 11/11/2013
10	ST/ROM / 10059/2016 <b>-in-</b> ST/10387/2014-DB	03/02/2016	Adani Port And Special Economic Zone Ltd <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-41-43-COMMR-AHD-2013</b> Dated : 11/11/2013
11	ST/ROM / 10060/2016 <b>-in-</b> ST/10388/2014-DB	03/02/2016	Adani Port And Special Economic Zone Ltd <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-41-43-COMMR-AHD-2013</b> Dated : 11/11/2013
12	ST/ROM / 10061/2016 <b>-in-</b> ST/10389/2014-DB	03/02/2016	Adani Port And Special Economic Zone Ltd <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-39-40-COMMMR-AHD-2013</b> Dated : 11/11/2013
13	ST/ROM / 10062/2016 <b>-in-</b> ST/10390/2014-DB	03/02/2016	Adani Port And Special Economic Zone Ltd <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-39-40-COMMMR-AHD-2013</b> Dated : 11/11/2013
14	ST/ROM / 10063/2016 <b>-in-</b> ST/10391/2014-DB	03/02/2016	Adani Port And Special Economic Zone Ltd <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-44-47-COMMR-AHD-2013</b> Dated : 29/11/2013
15	ST/ROM / 10064/2016 <b>-in-</b>	03/02/2016	Adani Port And Special Economic Zone Ltd <b>-Vs-</b>	<b>OIO-STC-44-47-COMMR-AHD-2013</b> Dated : 19/11/2013

	ST/10392/2014-DB		C.S.T.-Service Tax - Ahmedabad	
16	ST/ROM / 10065/2016 -in- ST/10393/2014-DB	03/02/2016	Adani Port And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-44-47-COMMR-AHD-2013</b> Dated : 19/11/2013
17	ST/ROM / 10066/2016 -in- ST/10394/2014-DB	03/02/2016	Adani Port And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-44-47-COMMR-AHD-2013</b> Dated : 19/11/2013
18	ST/ROM / 10067/2016 -in- ST/10395/2014-DB	03/02/2016	Adani Port And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-48-52-COMMR-AHD-2013</b> Dated : 19/11/2013
19	ST/ROM / 10068/2016 -in- ST/10396/2014-DB	03/02/2016	Adani Port And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-48-52-COMMR-AHD-2013</b> Dated : 19/11/2013
20	ST/ROM / 10069/2016 -in- ST/10397/2014-DB	03/02/2016	Adani Port And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-48-52-COMMR-AHD-2013</b> Dated : 19/11/2013
21	ST/ROM / 10070/2016 -in- ST/10398/2014-DB	03/02/2016	Adani Port And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-48-52-COMMR-AHD-2013</b> Dated : 19/11/2013
22	ST/ROM / 10071/2016 -in- ST/10399/2014-DB	03/02/2016	Adani Port And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC-48-52-COMMR-AHD-2013</b> Dated : 19/11/2013
23	ST/ROM / 10072/2016 -in- ST/12537/2014-DB	03/02/2016	Adani Ports And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIO-AHM-SVTAX-000-COM-071-072-13-14</b> Dated : 28/03/2014
24	ST/ROM /	03/02/20	Adani Ports And Special	<b>OIO-AHM-SVTAX-000-COM-071-072-13-</b>

	10073/2016 -in- ST/12538/2014-DB	16	Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	14 Dated : 28/03/2014
25	ST/ROM / 10074/2016 -in- ST/12539/2014-DB	03/02/2016	Adani Ports And Special Economic Zone Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIO-AHM-SVTAX-000-COM-073-13-14</b> Dated : 29/03/2014
26	E/MA(EXTN) / 10075/2016 -in- E/13595/2013-S M	03/02/2016	Hubergroup India Private Ltd -Vs- C.C.E. & S.T.-Daman	<b>OIA-SRP-147-DMN-2013-14</b> Dated : 01/08/2013
27	C/Early Hearing / 10076/2016 -in- C/10181/2016-DB	04/02/2016	Shri Rameshwar Sharma -Vs- C.C.-Mundra	<b>OIA-MUN-CUSTM-000-APP-287-15-16</b> Dated : 25/01/2016
28	C/Early Hearing / 10077/2016 -in- C/10182/2016-DB	04/02/2016	Shri Suresh Sharma -Vs- C.C.-Mundra	<b>OIA-MUN-CUSTM-000-APP-287-15-16</b> Dated : 25/01/2016
29	C/Stay / 10078/2016 -in- C/10192/2016-DB	05/02/2016	C.C.-Mundra -Vs- Jibran Overseas	<b>OIA-MUN-CUSTM-000-APP-248-15-16</b> Dated : 02/11/2015
30	ST/MA(EXTN) / 10079/2016 -in- ST/318/2012-DB	05/02/2016	Visat Construction Co -Vs- C.C.E. & S.T.-Rajkot	<b>OIO-STC/22/COMMR/AHD/2012</b> Dated : 13/04/2012
31	C/COD / 10080/2016 -in- C/10194/2016-DB	05/02/2016	Shreeji Prints Pvt Ltd -Vs- C.C.-Ahmedabad	<b>OIA-AHM-000-APP-352-14-15</b> Dated : 02/12/2014
32	ST/Early Hearing / 10081/2016	08/02/2016	Vinod Shrigopal Sharma -Vs-	<b>OIA-AHM-SVTAX-000-APP-018-15-16</b> Dated : 08/05/2015

	<b>-in-</b> ST/11512/2015-DB		C.S.T.-Service Tax - Ahmedabad	
33	C/Early Hearing / 10082/2016 <b>-in-</b> C/13700/2014-DB	08/02/2016	Leighton India Contractors Pvt Ltd <b>-Vs-</b> C.C.-Jamnagar(prev)	<b>OIO-13-COMMISSIONER-2014</b> Dated : 30/06/2014
34	ST/Early Hearing / 10083/2016 <b>-in-</b> ST/10128/2015-DB	09/02/2016	C.S.T.-Service Tax - Ahmedabad <b>-Vs-</b> Adani Power Limited	<b>OIA-AHM-SVTAX-000-APP-150-14-15</b> Dated : 10/11/2014
35	ST/Early Hearing / 10084/2016 <b>-in-</b> ST/10129/2015-DB	09/02/2016	C.S.T.-Service Tax - Ahmedabad <b>-Vs-</b> Adani Power Limited	<b>OIA-AHM-SVTAX-000-APP-154-14-15</b> Dated : 14/11/2014
36	ST/Early Hearing / 10085/2016 <b>-in-</b> ST/10130/2015-DB	09/02/2016	C.S.T.-Service Tax - Ahmedabad <b>-Vs-</b> Adani Power Limited	<b>OIA-AHM-SVTAX-000-APP-156-14-15</b> Dated : 18/11/2014
37	ST/Early Hearing / 10086/2016 <b>-in-</b> ST/10131/2015-DB	09/02/2016	C.S.T.-Service Tax - Ahmedabad <b>-Vs-</b> Adani Power Limited	<b>OIA-AHM-SVTAX-000-APP-163-14-15</b> Dated : 21/11/2014
38	ST/Early Hearing / 10087/2016 <b>-in-</b> ST/10132/2015-DB	09/02/2016	C.S.T.-Service Tax - Ahmedabad <b>-Vs-</b> Adani Power Limited	<b>OIA-AHM-SVTAX-000-APP-162-14-15</b> Dated : 21/11/2014
39	ST/Early Hearing / 10088/2016 <b>-in-</b>	09/02/2016	C.S.T.-Service Tax - Ahmedabad <b>-Vs-</b> Adani Power Limited	<b>OIA-AHM-SVTAX-000-APP-161-14-15</b> Dated : 19/11/2014

	ST/10133/2015-DB			
40	E/Others / 10089/2016 -in- E/586/2007-DB	09/02/2016	Vandevi Texturisers (p) Ltd -Vs- C.C.E. & S.T.-Surat-ii	<b>OIA-RS/94-98/SRT-II/07</b> Dated : 26/02/2007
41	E/Others / 10090/2016 -in- E/587/2007-DB	09/02/2016	Sanjay Agarwal -Vs- C.C.E. & S.T.-Surat-ii	<b>OIA-RS/94-98/SRT-II/07</b> Dated : 26/02/2007
42	ST/Others / 10091/2016 -in- ST/205/2008-DB	09/02/2016	Alphacone Containers Private Limited -Vs- C.C.E. & S.T.-Vapi	<b>OIA-KRS/291-292/VAPI/2008</b> Dated : 30/09/2008
43	ST/Early Hearing / 10092/2016 -in- ST/360/2012-DB	09/02/2016	Cadila Healthcare Limited -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-122-128/2012/STC/KANPAZHAKAN/ COMMR-A-/AHD</b> Dated : 17/04/2012
44	ST/Early Hearing / 10093/2016 -in- ST/361/2012-DB	09/02/2016	Cadila Healthcare Limited -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-122-128/2012/STC/KANPAZHAKAN/ COMMR-A-/AHD</b> Dated : 17/04/2012
45	ST/Early Hearing / 10094/2016 -in- ST/362/2012-DB	09/02/2016	Cadila Healthcare Limited -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-122-128/2012/STC/KANPAZHAKAN/ COMMR-A-/AHD</b> Dated : 17/04/2012
46	ST/Early Hearing / 10095/2016 -in- ST/363/2012-DB	09/02/2016	Cadila Healthcare Limited -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-122-128/2012/STC/KANPAZHAKAN/ COMMR-A-/AHD</b> Dated : 17/04/2012
47	ST/Early Hearing / 10096/2016 -in- ST/619/2011-DB	09/02/2016	Cadila Healthcare Ltd -Vs- C.C.-Ahmedabad	<b>OIA-215/2011/STC/KANPAZHAKAN/CO MMR-A-/AHD</b> Dated : 12/08/2011
48	ST/Early Hearing / 10097/2016 -in-	09/02/2016	Cadila Healthcare Ltd -Vs- C.S.T.-Service Tax -	<b>OIA-146/2013-STC-/SKS/COMMR-A-/AH D</b> Dated : 17/07/2013

	ST/13466/2013-DB		Ahmedabad	
49	ST/Early Hearing / 10098/2016 -in- ST/12947/2014-DB	09/02/2016	Cadila Healthcare Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-079-14-15</b> Dated : 23/06/2014
50	ST/Early Hearing / 10099/2016 -in- ST/13465/2013-DB	09/02/2016	Cadila Healthcare Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-146/2013-STC-/SKS/COMMR-A-/AHD</b> Dated : 17/07/2013
51	ST/Early Hearing / 10100/2016 -in- ST/364/2012-DB	09/02/2016	Cadila Healthcare Limited -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-122-128/2012/STC/KANPAZHAKAN/COMMR-A-/AHD</b> Dated : 17/04/2012
52	ST/Early Hearing / 10101/2016 -in- ST/365/2012-DB	09/02/2016	Cadila Healthcare Limited -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-122-128/2012/STC/KANPAZHAKAN/COMMR-A-/AHD</b> Dated : 17/04/2012
53	ST/Early Hearing / 10102/2016 -in- ST/366/2012-DB	09/02/2016	Cadila Healthcare Limited -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIA-122-128/2012/STC/KANPAZHAKAN/COMMR-A-/AHD</b> Dated : 17/04/2012
54	ST/Early Hearing / 10103/2016 -in- ST/620/2011-DB	09/02/2016	Cadila Healthcare Ltd -Vs- C.C.-Ahmedabad	<b>OIA-210/2011/STC/KANPAZHAKAN/COMMR-A-/AHD</b> Dated : 05/08/2011
55	ST/Early Hearing / 10104/2016 -in- ST/445/2011-DB	09/02/2016	Cadila Healthcare Limited -Vs- C.C.-Ahmedabad	<b>OIA-84-85/2011/STC/KANPAZHAKAN/COMMR-A-/AHD</b> Dated : 08/04/2011
56	ST/Early Hearing / 10105/2016 -in-	09/02/2016	Cadila Healthcare Limited -Vs- C.C.-Ahmedabad	<b>OIA-84-85/2011/STC/KANPAZHAKAN/COMMR-A-/AHD</b> Dated : 08/04/2011

	ST/446/2011-DB			
57	ST/Early Hearing / 10106/2016 -in- ST/447/2011-DB	09/02/2016	Cadila Healthcare Limited -Vs- C.C.-Ahmedabad	<b>OIA-87/2011/STC/KANPAZHAKAN/COMMR-A-/AHD</b> Dated : 11/04/2011
58	E/MA(EXTN) / 10107/2016 -in- E/57/2012-DB	10/02/2016	Macleods Pharmaceuticals Ltd -Vs- C.C.E. & S.T.-Daman	<b>OIA-CS/95/DMN/SDMN/2011-12</b> Dated : 16/11/2011
59	E/MA(EXTN) / 10108/2016 -in- E/58/2012-DB	10/02/2016	Macleods Pharmaceuticals Ltd -Vs- C.C.E. & S.T.-Daman	<b>OIA-CS/94/DMN/SDMN/2011-12</b> Dated : 16/11/2011
60	C/ROM / 10109/2016 -in- C/109/2007-DB	11/02/2016	Merino Panel Products Ltd -Vs- C.C.-Kandla	<b>OIA-278/2006/KDL/CUS/COMMR-A-/AHD</b> Dated : 22/12/2006
61	C/ROM / 10110/2016 -in- C/108/2007-DB	11/02/2016	Century Laminating Company Ltd -Vs- C.C.-Kandla	<b>OIA-279/2006/KDL/CUS/COMMR-A-/AHD</b> Dated : 22/12/2006
62	ST/MA(EXTN) / 10111/2016 -in- ST/10687/2014-DB	12/02/2016	Shakti Cargo Forwarders -Vs- C.C.-Ahmedabad	<b>OIA-AHM-SVTAX-000-APP-339-13-14</b> Dated : 31/01/2014
63	ST/CROSS / 10112/2016 -in- ST/12035/2015-DB	17/02/2016	C.C.E-Bharuch -Vs- Dev Engineering	<b>OIA-CCESA-VAD-APP-II-/SSP-51/2015-16</b> Dated : 27/08/2015
64	C/COD / 10113/2016 -in- C/10086/2016-DB	15/02/2016	Ramkrishna Bhupendrarai Mehta -Vs- C.C.-Kandla	<b>OIO-KDL-COMMR-11-2012-13</b> Dated : 31/07/2012
65	E/ROA / 10114/2016 -in- E/366/2008-DB	19/02/2016	Shubhtex (india) Pvt Ltd -Vs- C.C.E. & S.T.-Daman	<b>OIO-10-MP-DAMAN-07</b> Dated : 19/10/2007



66	C/COD / 10115/2016 -in- C/10328/2016-D B	09/02/20 16	Hitesh Dwarkadas Patel -Vs- C.C.-Ahmedabad	<b>OIA-AHD-CUSTM-000-APP-119-120-15-1</b> 6 Dated : 08/09/2015
67	E/Early Hearing / 10116/2016 -in- E/10990/2015-D B	22/02/20 16	Skf India Ltd -Vs- C.C.E.-Ahmedabad-ii	<b>OIO-AHM-EXCUS-002-COMMR-22-14-15</b> Dated : 27/02/2015
68	E/Early Hearing / 10117/2016 -in- E/11177/2015-D B	22/02/20 16	Chanramowli Srinivasan -Vs- C.C.E.-Ahmedabad-ii	<b>OIO-AHM-EXCUS-002-COMMR-22-14-15</b> Dated : 27/02/2015
69	E/Early Hearing / 10118/2016 -in- E/10989/2015-D B	22/02/20 16	Skf Technologies India Pvt Ltd -Vs- C.C.E.-Ahmedabad-ii	<b>OIO-AHM-EXCUS-002-COMMR-22-14-15</b> Dated : 27/02/2015
70	E/Others / 10119/2016 -in- E/1608/2008-DB	22/02/20 16	Adarsh Textile Mills -Vs- C.C.E. & S.T.-Surat-i	<b>OIO-1517/DEM/2008</b> Dated : 19/09/2008
71	C/COD / 10122/2016 -in- C/10364/2016-D B	25/02/20 16	Rama Cylinders P Ltd -Vs- C.C.E.-Kutch (gandhidham)	<b>OIA-KDL-CUSTM-000-APP-400-14-15</b> Dated : 16/10/2014
72	ST/Early Hearing / 10123/2016 -in- ST/747/2011-DB	25/02/20 16	Ace Tours & Information Centre -Vs- C.C.E. & S.T.-Surat-i	<b>OIA-RKA/283/SRT-I/2011</b> Dated : 13/09/2011
73	ST/CROSS / 10124/2016 -in- ST/12092/2015- DB	29/02/20 16	C.C.E.-Bharuch -Vs- Smp Construction Pvt Ltd	<b>OIA-SUR/EXCUS/VDR/APP/001-003/2015</b> -16 Dated : 06/07/2015
74	ST/CROSS /	29/02/20	C.C.E. & S.T.-Surat-i	<b>OIA-SUR-EXCUS-VDR-APP-004-006-201</b>

	10125/2016 <b>-in-</b> ST/12083/2015-DB	16	<b>-Vs-</b> Smp Construction Pvt Ltd	5-16 Dated : 07/07/2015
75	ST/CROSS / 10126/2016 <b>-in-</b> ST/12091/2015-DB	29/02/2016	C.C.E-Bharuch <b>-Vs-</b> Smp Construction Pvt Ltd	<b>OIA-SUR/EXCUS/VDR/APP/004-006/2015</b> -16 Dated : 07/07/2015
76	ST/CROSS / 10127/2016 <b>-in-</b> ST/12090/2015-DB	29/02/2016	C.C.E-Bharuch <b>-Vs-</b> Smp Construction Pvt Ltd	<b>OIA-SUR/EXCUS/VDR/APP/004-006/2015</b> -16 Dated : 07/07/2015
77	ST/CROSS / 10128/2016 <b>-in-</b> ST/12089/2015-DB	29/02/2016	C.C.E-Bharuch <b>-Vs-</b> Smp Construction Pvt Ltd	<b>OIA-SUR-EXCUS-VDR-APP-001-003-201</b> 5-16 Dated : 06/07/2015
78	ST/CROSS / 10129/2016 <b>-in-</b> ST/12086/2015-DB	29/02/2016	C.C.E. & S.T.-Surat-i <b>-Vs-</b> Smp Construction Pvt Ltd	<b>OIA-SUR-EXCUS-VDR-APP-001-003-201</b> 5-16 Dated : 06/07/2015